

(c) Does not arise.

(d) Does not arise.

Action of Kargil Review Committee Recommendations

2770. DR. Y. LAKSHMI PRASAD: Will the Minister of DEFENCE be pleased to state:

(a) the progress made in the follow-up action on the recommendations of the Subrahmanyam Committee Report on Kargil; and

(b) the strategies drawn up for accurate intelligence gathering of Pak activities on LoC to enable Army to act accordingly?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) :
(a) While specific recommendations made by Kargil Review Committee (Subrahmanyam Committee) for acquisition of (a) high altitude UAVs (b) communication interception equipment, (c) satellite imagery capability of world standards, and (d) development of skills in encryption/decryption have been accepted by the Government, many of its recommendations need to be developed into specific actionable policies and programmes. In a few cases, consultation with and acceptance of the recommendations by the State Governments is also required. The Government has in view of the importance and sensitivity of the subject and after careful consideration of these recommendations and other relevant aspects decided that the national security system in its entirety be thoroughly reviewed by a Group of Ministers headed by the Home Minister with Raksha Mantri, External Affairs Minister and Finance Minister as its members.

(b) It would not be in the National interest to divulge details in this regard.

Take over of Praga Tool Limited

2771. DR. Y. LAKSHMI PRASAD: Will the Minister of DEFENCE be pleased to state:

(a) whether workers union of the Praga Tool Limited has requested to take back the undertaking by the Ministry of Defence from the Ministry of Industry; and

(b) if so, the action proposed in view of past good performance of the PSU supplying its products to Defence sectors only?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI HARIN PATHAK) : (a) Yes, Sir.

(b) The problems being faced by the company, which need to be seen in the overall context of problems being faced by the Capital goods industries, would not be resolved merely by change in the administrative control from one Ministry to another.

Modernisation of Vehicle Factory, Jabalpur

2772. SHRI A. VIJAYA RAGHAVAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the Central Government have been taken any decision to improve the facilities in vehicle factory at Jabalpur;

(b) if so, the details thereof;

(c) what is the status of capacity utilisation in this factory; and

(d) the steps taken by Government for modernising the factory?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI HARIN PATHAK) : (a) to (d) The existing facilities at Vehicle Factory, Jabalpur are being improved/modernised. An amount of Rs. 75 crores is planned to be spent in a phased manner during the IXth Plan period. The plant and facilities which are planned for improvement/modernisation are mainly in respect of Transmission systems, Axle sub-assemblies, chassis and main cabin.

Capacity utilisation is dependent on the extent of Army's requirement and their induction programme. VFJ has a capacity to assemble 7200 nos. of Vehicles per annum in 2& 5/7.5 Ton payload. Against this, Priority Procurement Plan for the year 2000-2001 has been finalised by AHQ. Details of Vehicles to be procured from VFJ are (a) Truck 2.5 Ton GS-2725 Nos. and (b) Lorry 5/7.5 Ton Stallion-3739 Nos.

Efforts are on to utilise the full capacity by introducing re-engineered Jonga in Army and manufacturing various items required by Heavy Vehicle Factory, Engine Factory, Avadi and Ordnance Factory, Medak.

Recommendations of Kargil Review Committee

2773. SHRI VEDPRAKASH P. GOYAL: Will the Minister of DEFENCE be pleased to state: